



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Notification
Srinagar, the 6th of July, 2018

SRO 298 .- In exercise of the powers conferred by section 110 of the Jammu and Kashmir Goods and Services Tax Act, 2017, the Government in consultation with the Chief Justice of High Court of Jammu and Kashmir, appoint Shri Jaffar Hussain Beg, Member J&K Higher Judicial Service (presently heading the J&K Sales Tax (Appellate) Tribunal) as Judicial Member of the J&K Goods and Services Tax Appellate Tribunal constituted vide notification SRO 447 dated 23rd October, 2017, in addition to his own duties.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government

Dated: 06 -07-2018.

No: LD(A) 2018/5

Copy to the:-

1. Principal Secretary to Government, Finance Department.
2. Commissioner/Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Srinagar.
4. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Srinagar.
5. Concerned Judicial Officers.
6. In-charge Website, Department of Law, Justice & PA.
7. SRO section, Department of LJ&PA (w. 7. s.c).
8. Concerned file.

(Signature)
6/7/18
(Ashish Gupta)

Deputy Legal Remembrancer

(Signature)
6/7/2018